

(J.H.C. Sch. 1-7)

From:

Sunil Kumar Singh No.1,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2021-22/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

1. Sri Janardan Singh, District & Addl. Sessions Judge, Bokaro
2. Sri Rajeev Ranjan, District & Addl. Sessions Judge, Bokaro
3. Sri Ghulam Haidar, District & Addl. Sessions Judge-cum-Spl. Judge, FTC for Offences against Women, Bokaro (Bermo at Tenughat)
4. Sri Rama Kant Mishra, District & Addl. Sessions Judge, Chaibasa
5. Sri Dinesh Rai, District & Addl. Sessions Judge-cum-Spl. Judge, ACB, Chaibasa
6. Sri Shyam Nandan Tiwary, District & Addl. Sessions Judge, Chaibasa
7. Sri Ashutosh Dubey, District & Addl. Sessions Judge, Chatra
8. Sri Sujit Kumar Singh, District & Addl. Sessions Judge, Chatra
9. Sri Srish Dutta Tripathi, District & Addl. Sessions Judge, Chatra
10. Sri Santosh Kumar No.2, District & Addl. Sessions Judge, Daltonganj
11. Sri Anand Prakash, District & Addl. Sessions Judge, Daltonganj
12. Sri Amresh Kumar, District & Addl. Sessions Judge, Daltonganj
13. Sri Anil Kumar Mishra No. 2, District & Addl. Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Deoghar
14. Sri Sanjay Kumar Choudhary, District & Addl. Sessions Judge, Deoghar
15. Smt. Kalpana Hazarika, District & Addl. Sessions Judge, Deoghar
16. Sri Sanjeev Bhatia, District & Addl. Sessions Judge, Deoghar
17. Sri Arvind Kumar Pandey, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad
18. Sri Syed Saleem Fatmi, District & Addl. Sessions Judge, Dhanbad
19. Smt. Sanjeeta Srivastava, Addl. Principal Judge, Addl. Family Court, Dhanbad
20. Md. Taufiqul Hasan, District & Addl. Sessions Judge-cum-Spl. Judge, ACB, Dumka
21. Sri Pawan Kumar No. II, District & Addl. Sessions Judge, Dumka
22. Sri Laxman Prasad, District & Addl. Sessions Judge, Dumka
23. Sri Shambhu Lal Shaw, District & Addl. Sessions Judge, Garhwa
24. Sri Manoj Chandra Jha, District & Addl. Sessions Judge, Garhwa
25. Sri Kumar Dinesh, District & Addl. Sessions Judge, Giridih
26. Sri Vinod Kumar Singh, District & Addl. Sessions Judge, Giridih
27. Sri Anil Kumar No. 2, District & Addl. Sessions Judge, Giridih
28. Sri Ajai Kumar Srivastava, District & Addl. Sessions Judge, Giridih
29. Sri Shiv Pal Singh, District & Addl. Sessions Judge, Godda
30. Sri Yogesh Chandra Verma, District & Addl. Sessions Judge, Godda
31. Ms. Asha Devi Bhatt, District & Addl. Sessions Judge, Godda
32. Sri Surya Bhushan Ojha, District & Addl. Sessions Judge, Gumla
33. Sri Kanwal Jeet Chopra, District & Addl. Sessions Judge, Gumla
34. Sri Ashok Kumar No. 2, District & Addl. Sessions Judge-cum-Presiding Officer, MVACTION, Hazaribagh

35. Sri Kaushal Kishor Jha No. 2, District & Addl. Session Judge, Hazaribagh
36. Sri Sanjay Kumar Singh No. 1, District & Addl. Sessions Judge, Hazaribagh
37. Sri Amit Shekhar, District & Addl. Sessions Judge-cum-Spl. Judge, ACB, Hazaribagh
38. Sri Ajit Kumar Singh, District & Addl. Sessions Judge, Jamshedpur
39. Sri Anuj Kumar No. 1, District & Addl. Sessions Judge, Jamshedpur
40. Sri Shesh Nath Singh, District & Addl. Sessions Judge, Jamshedpur
41. Sri Prabhakar Singh, District & Addl. Sessions Judge, Jamshedpur
42. Sri Mukulesh Chandra Narain, District & Addl. Sessions Judge, Jamshedpur (Ghatshila)
43. Sri Kamal Kumar Srivastava, District & Addl. Sessions Judge, Jamtara
44. Sri Devesh Kumar Tripathi, District & Addl. Sessions Judge, Jamtara
45. Sri Rajesh Kumar No. 1, District & Addl. Sessions Judge, Khunti
46. Sri Rama Shanker Singh, District & Addl. Sessions Judge, Koderma
47. Sri Sanjay Kumar Singh No. 2, District & Addl. Sessions Judge, Koderma
48. Sri Anil Kumar Pandey, District & Addl. Sessions Judge, Latehar
49. Sri Amit Kumar, District & Addl. Sessions Judge, Latehar
50. Sri Gopal Pandey, District & Addl. Sessions Judge, Lohardaga
51. Sri Arvind Kumar No. 2, District & Addl. Sessions Judge, Lohardaga
52. Sri Ramesh Kumar Srivastava, District & Addl. Sessions Judge, Pakur
53. Sri Sanjay Pratap, District & Addl. Sessions Judge, Ramgarh
54. Sri Om Prakash, District & Addl. Sessions Judge, Ramgarh
55. Sri Rajni Kant Pathak, District & Addl. Sessions Judge, Ramgarh
56. Sri Martand Pratap Mishra, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi
57. Sri Surendra Nath Mishra, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi
58. Sri Prakash Jha, Addl. Judicial Commissioner-cum-Spl. Judge, Anti Corruption Bureau, Ranchi
59. Sri Ramesh Kumar, Chairman, Appellate Tribunal, RRDA, Ranchi
60. Sri Braj Kishore Pandey No. 2, Addl. Judicial Commissioner, Ranchi
61. Sri Shahzad Mohammad Shahzad, Addl. Judicial Commissioner, Ranchi
62. Sri Kamlesh Kumar Shukla, District & Addl. Sessions Judge, Sahebganj
63. Sri Sanjay Kumar Dubey, District & Addl. Sessions Judge, Sahebganj (Rajmahal)
64. Sri Dhananjay Kumar, District & Addl. Sessions Judge, Saraikela
65. Sri Madhuresh Kumar Verma, District & Addl. Sessions Judge, Simdega

Sub: - Nomination to attend the "Webinar on Refresher Training Programme for District Judges in Civil Cases with CIS Training" (R-10) scheduled to be held on 21st and 22nd August, 2021.

Sir / Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the "Webinar on Refresher Training Programme for District Judges in Civil Cases with CIS Training (R-10) scheduled to be held on 21st and 22nd August, 2021.

The topics proposed to be covered are:

- *Latest Judgments and Directions of Hon'ble Court
- *Land Laws-CNT, SPT and BLR Act
- *Order 41 (Appeals from original Decrees) Sec 96, 97, 99, 99A of C.P.C.
- *Order 43 (Appeals from Orders) Sec 104-108 of C.P.C.
- *Order 44 (Appeal by indigent persons)
- *Order 46 (Reference) Sec 113 of C.P.C.
- *Order 47 (Review) Sec 114 of C.P.C.
- *Inspection of Courts & Office
- *Role of Subordinate Judiciary in compliance of Section 89 CPC in the light of Afcons Case (for mediation)
- *CIS Training

The protocol of connectivity in the said training is given below:-

- (i) The officers must use their laptops and earphones provided by the e-committee to avoid sound echo.
- (ii) Login time is 10.15 A.M. to 10.30 A.M. Beyond this time, login would not be allowed.
- (iii) Participants are requested to keep themselves logged in even during the break.
- (iv) Participants are requested to keep themselves on mute during the entire session and further use chat box for raising queries.
- (v) Video shall be kept on throughout the sessions except break time. This is mandatory for considering participants participation in the Course.
- (vi) In case of internet connectivity issue or any other issue, the trainee shall join the training programme from Civil Court Conference room.

You are, therefore, directed to attend the aforesaid Webinar on the dates as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid Webinar. No individual request seeking permission to attend the Webinar will be entertained.

The Joining instructions & link to join Webinar shall be sent to you by the Academy subsequently.


Yours sincerely,

Sd/- **Sunil Kumar Singh No.1**
Registrar (Administration)

Memo No. 2976 /Apptt.

Dated, Ranchi, the 17/08/2021

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 476/JAJ dated 05.06.2021 / All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


17.8.21
Registrar (Administration)